पर कोई डाक टिकट नहीं रहता और क्या पाकिस्तान स्थित भारतीय युद्ध बन्दियो को ऐसी ही बिना डाक टिकट के पत्नो और पार्सलो के वितरण की सुविधा दी जा रही है, और

(ग) ग्कार ते अब तक अनुमानतः कितने पासंल और पन्न यद बन्दियों में वितरित किये है और उन पर डाक टिन्टों के द्वारा वितना राजस्य अजित हो सकता था?

रक्षा मंत्री (श्री जगजीवन राम) : (क) भारत मे पाकिस्तानी यद बन्दियों की सब डाक रक्षा मदालय की अनर्राप्टीय रेडकाम समिति के माध्यम से प्राप्त होती है तथा सेना मुख्याल न को भेज दी जाती हैं, जो सेना डाक सेवा ने द्वारा युद्धबन्दी शिवरो नी वितरण के लिए मेज देते है।

- (ख) जिनेवा सम्मेलन के अनुसार ऐसे पत्र व्यवहार तथा उपहार पार्सल डाक प्रभार से मुक्त है। यह सुविधा पाकिस्तान के द्वारा भार-तीय यद्धवन्दियों के मा हो में जो वहाँ है प्रदान की जारही है।
- (ग) अभी तक लगभग 4,19,627 पत्नी तथा 120 पासंलो को माकिस्तानी युद्धबन्दियो तथा हिरामत में सिविलियनों म विना त किया गया है। अब यह हिसाब लगाना सम्भव नहीं है कि क्लिन। राजस्व अजित होगा क्योकि डाक प्रभार साइज तथा भार के प्रनुसार बदलते हैं।

Complaints against indian Oil Corporation and its Officials

SHRI K KODANDA RAMI Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state .

- (a) whether Government have received a number of complaints from Parliamentarians about the functioning of Indian Oil Corporation and its top officials, and
- (b) if so, the action taken by Government thereon?

THE MINISTER OF LAW AND JUS-TICE, PETROLEUM AND CHEMICALS (SHRIH R GOKHALE) (a) and (b) Some complaints are received from time to time Suitable action is taken on each of them on merits

राजस्थान में गांजे का पकडा जाना

भी चन्द्रलाल चन्द्राकर : न्या विस्त मंत्री यह बतान की कृपा करेंगे कि

- (क) क्या राजस्थान में एक कार से हाल मे 30 हजार रुपये का गाजा बरामद हमा है.
- (ख) क्या इसी अभियक्त के पास से पहले लायो रुपये का गांजा पकडा गया था.
- (ग) क्या वह व्यक्ति तस्परो के एक अन्तर्राष्ट्रीय गिरोह से सबधित है. धीर
- (घ) यदि हाँ तो इसके विश्व सरकार ने क्या वार्यवाही की है ?

विस मलालय मे राज्य मली (श्री के आर० गणेश) (क) राजस्थान पुलिस न 27, 28 अप्रैल, 1972 को राजस्थान में चुरू के निवासी श्री मदनसाल पुत श्री नाथमल के घर के निकट एक कार से 221 किलोगास गाँजा बरामद िया जिसके बारे में सन्देह है कि उसे नेपाल से लाया गया है।

- (ख) राजस्थान पुलिस ने इसमे पूर्व भी उक्त ब्यक्ति से ही 1.272 किलोग्रम गाँजा बरामद किया था।
- (ग) तथा (घ) जांच-पहताल अभी चल रही है।

Budge Budge Amalgamated Mills Limited

- INDRAJIT **GUPTA** SHRI Will the Minister of COMPANY AFFAIRS be pleased to state
- (a) whether the Budge Budge Amaigamated Mills Limited, held an extraordinary General Meeting on 15th March, 1972 with

the object of raising the Director's powers of making contributions to "charitable and other funds" from Rs. 25,000 to Rs 5 lakhs in any one financial year,

- (b) whether the omnibus powers thus sought to be taken beyond the prescribed limit have been unsuccessfully objected to by some shareholders,
- (c) if so, whether Government will look into the complaints as to why such a leading unit of the Jute Industry has shown such bad working results in the boom year, 1971, and
- (d) whe her the licenced capacity of the company could not be verified from the records shown to the Auditors?

MINISTER OF COMPANY THE AFFAIRS (SHRI RAGHUNATHA REDDY) (1) The company passed a resolution under Section 293 (1) (e) of the Compan es Act. 1956 at the General Meeting held on 15th March 1972 authorising the Board of Directors to make contributions to charitable and other funds not directly related to the business of the company or the welfare of its employees such sum not exceeding Rs 5 lakhs in any one financial year notwithstanding that such contributions may exceed Rs 25,000 or 5% of the average net profits as determined under Section 349 and 350 thereof during the three financial years immediately preceding

Information is being colle-(b) to (d) cted and it will be laid on the Table of the House

Increase in Pension of Ex-Servicemen

7610 SHRI RANABAHADUR SINGH Will the Minister of DEFENCE be pleased to state

- (a) whether Ex-Servicemen drawing a pension of Rs. 40/p m. have not benefited with the recent increase in pensions, and
- (b) if so, the reasons therefor and Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) . (a) and (b) As a

measure of social security, the Government decided that the minimum pension (including temporary and/or ad hoc mcreaset) of ex-servicemen of excluding Reservists) should be Rs. 40/- per month These who are receiving penssion at the rate of Rs 40 per month for more have not benefi ed by this dicision. The question of a general increase in pension in all cases has not been considered

Schemes sanctioned by Agricultural Refinance Corporation regarding Land Development

- SHRI KRISHNA CHANDRA PANDEY . Will the Min ster of FINANCE be pleased to state.
- (a) the number of schemes for land development and other purposes in backward region of various States which are under the consideration of Agricultural Refinance Corporation, and
- (b) the time by which the decision is likely to be taken on each scheme?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) and (b) The information, to the extent possible, is being collected and will be laid on the Table of the House

Overtime paid to Technical and Non-technical Employees of Indian Airlines

SHRI KRISHNA CHANDRA PANDEY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the amount of overtime paid to the technical and non-technical employees of Indian Airlines, separately, during the period from 1st April, 1971 to 30th September, 1971 and the corresponding period in 1970?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH): The amount of overtime paid to technical and non-technical employees of Indian Airlines is as under :--

	1.4.1970 to 30.9.1970 (Rs.)	1.4,1971 to 30.9.1971 (Rs.)
Technical employees	70,24.474	57,64,1 5
Non-Technical	61,45,847	68.03.805